

Through Video Conference via Cisco WebEx.

CBI Case No. 68/2019
CBI v. Yogi Raj & Ors. (Sarvkalyan CGHS)

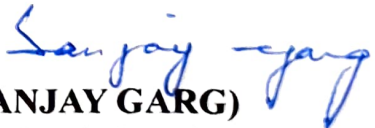
31.07.2020.

Present:- Ms. Shashi Vishwakarma, PP for the CBI with consultant Sh. C. K. Sharma.
Sh. R. S. Ahuja, counsel for accused Nos. 2, 8, 10 & 15.
Sh. Bhavtosh Sharma, counsel for accused Nos. 6 & 7.
Sh. S. K. Bhatnagar, counsel for accused Nos. 5 & 9.
Sh. Abhishek Prasad, counsel for accused Nos. 1 & 14.

Death verification report of accused No. 3 Niranjn Singh has been received from HIO Inspector Rohtash Singh. However, the Reader has reported that the accused Nos. 4, 11, 12, 13 and 16 as well as their counsels could not be contacted as their phone numbers are not available on record. Considering the same, the matter be re-listed on **10.09.2020**.

A copy of the order be sent to the computer branch for uploading the same on the website.

Original signed order has been retained by the undersigned, which shall be placed on record on reopening of courts after the lockdown ends or as and when the undersigned visits the court.


(SANJAY GARG)
Special Judge (PC Act) CBI-18,
Rouse Avenue District Courts,
New Delhi/31.07.2020.